

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP35/07	IA36/16 in TP04/16	Hearing	397/398	K.Rajaiah Vs.Chamundeswari Studios & Lab Pvt.Ltd & 4 others.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SATISH.K.V  
98453 93750

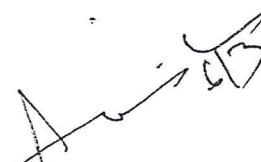
Petitioner

C.v. Jagan

Counsel for petitioner is present. Objections in IA 36/16 are not filed by respondents. It is reported by the counsel for petitioner that he received a letter addressed to the Tribunal and copy marked to the petitioner from the respondents' side that they will seek time to file their counter in IA 36/16.

Hence, posted to 20.03.2017 as a last chance.

  
MEMBER (J)

  
MEMBER (T)